

(51)

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

P.R. No. 106A/(MAH)/2013  
C.A. No. 114/2015

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.12.2017

NAME OF THE PARTIES: Hari Prasad Kanoria & Ors.  
V/s.  
Asian Healthcare Services Ltd.

SECTION OF THE COMPANIES ACT: 167 of the Companies Act 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
	<i>Vaisakhi Singh P/b Kneibert &amp; Co Adv for Petitioner</i>		<i>Vaisakhi Singh</i>

ORDER  
PR 106A/2013 IN CA 114/167/NCLT/MB/MAH/2015

At request of the parties, list this matter on 31.1.2018.

**Sd/-**  
**V. NALLASENAPATHY**  
Member (Technical)

**Sd/-**  
**B.S.V. PRAKASH KUMAR**  
Member (Judicial)